## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 833/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Prysmian Cavi E Sistemi

v/s.

Ravin Cabled Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013

## ORDER

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this matter on 26.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)